

**GOVERNMENT OF INDIA  
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION  
LOK SABHA**

UNSTARRED QUESTION NO:892  
ANSWERED ON:28.07.2000  
COVERAGE OF REVAMPED PDS  
SADASHIVRAO DADOBA MANDLIK

**Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:**

- (a) whether the Government propose to extend coverage of Revamped Public Distribution System in various States, particularly in hilly and inaccessible areas;
- (b) if so, the details of the schemes proposed, State-wise, particularly in Maharashtra; and
- (c) the details of funds allocated by the Union Government under this scheme during the last three years, State-wise?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION

( SHRI SRIRAM CHAUHAN )

(a) No, Sir. With the introduction of the Targeted Public Distribution System (TPDS) in June, 1997 which covers `poor in all areas`, the Revamped Public Distribution System with its emphasis on `all in poor areas` became redundant. TPDS envisages issue of foodgrains at especially subsidised prices to the families living below poverty line (BPL). The Revamped Public Distribution system (RPDS) which was in operation since 1992 in 1775 identified blocks in the country and, under which, foodgrains for those areas were issued at 50 paise per kilogram below the normal Central Issue Prices, has ceased to exist.

(b) and (c) Does not arise.